

ITEM NO.16

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 13084-13085/2024

MADHURANDRA MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 27-01-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Shailja Nanda Mishra, Adv.
Mr. D. K. Devesh, AOR

For Respondent(s) :

Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Adv.
Ms. Sneh Lata Misra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 have filed counter affidavit.

Service is complete on respondent No.5 but none has
entered appearance.

Ld. Counsel for the appellant has filed rejoinder
affidavit to the counter affidavit filed by respondent Nos.1
to 4.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

SUJATA SINGH
Registrar

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